## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Criminal Appeal No.1221 of 2018 (Arising out of SLP (Crl.) No.932 of 2018)

VILASINI APPELLANT(S)

**VERSUS** 

THE STATE OF KERALA

RESPONDENT(S)

Date: 25-09-2018 This appeal was called on for pronouncement of Order today.

For Petitioner(s)

Mr.James P.Thomas, AOR

For Respondent(s)

Mr.C.K.Sasi, AOR

Hon'ble Mr.Justice Abhay Manohar Sapre pronounced the judgment for the Bench comprising of His Lordship and Hon'ble Mr.Justice S.Abdul Nazeer.

Leave granted.

The appeal is partly allowed in terms of signed Reportable Order.

Pending applications, if any, stand disposed of.

(Ashok Raj Singh) (Chander Bala)
Court Master
(Signed Reportable Order is placed in the file)